


## Annexure-8

Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-3) as on: 23/06/2022

## List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of Creditor	Details of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Chennai Textile Chemicals Pvt Ltd	06.04.2022	1,90,36,935.00	1,90,35,570.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	1,365.00	NIL	Admitted
	Total		1,90,36,935.00	1,90,35,570.00	NA	NIL	NIL	NA	NIL	NIL	NIL	1,365.00	NIL	NA

  
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